विदेश मंत्रालय में राज्य मंत्री (श्री एस० कुण्डु): (क) मारिशस ग्रौर फिँजी।

(ख) भारत सरकार की नोति के अनु-रूप हमने विदेश स्थित अपने भिशनों को हिन्दी अधिकारी, हिन्दी निजी सहायक तथा हिन्दी टाइपराइटर, पुस्तकें, समाचार पत्न एवं पत्निकायें, लिग्वाफोन रिकार्ड और चार्ट भी भेजे हैं जिससे कि सरकारी काम-काज में हिन्दी के प्रयोग को प्रोत्साहन भिले।

t[THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI S. KUNDU): (a) Mauritius and Fiji.

(b) In keeping with the policy at Government of India, we have sent Hindi officers, Hindi PAs as also Hindi typewriters, books, newspapers and magazines, linguaphone records and charts to our Missions abroad to encourage the use of Hindi in their official work.]

Increase in the price of manganese ore

803. SHRI BIR CHANDRA DEB BURMAN: SHRI KALYAN ROY:'

Will the Minister of STEEL AND MINES be pleased to state;

(a) whether it is a fact that a substantial increase in the price of manganese ore purchased by the steel plants in the public sector has been agreed to between the mine owners and representatives of the SAIL/Steel Plants; (b) if so, what is the increase agreed to for low grade manganese ore per ton for the steel plants and whether it is effective from the 1st April, 1977;

(c) what is the quantity of manganese ore purchased by each steel plant in the public sector and the price paid by each steel plant for the manganese ore from 1974 to 1977, year-wise;

(d) what are the names of the mine owners of these manganese mines and *the* main suppliers and what is the amount received by them for supply of manganese ore; and

(e) what is the likely impact of the price rise agreed to on the cost of steel production in various public sector steel plants?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI KARIA MUNDA): (a) and (b) The question presumably refers to purchase of low grade manganese ore by the Steel Plants at Rourkela, Durgapur and Bokaro in the eastern sector, through Minerals and Metals Trading Corporation. Based on an examination of the increase in wages and other costs of production, an increase in the base price of manganese ore by Rs. 12.20 per tonne has been agreed to by the Steel Plants w.e.f. 1st April, 1977.

(c) The quantity of manganese ore supplied by M.M.T.C, to the Steel Plants at Bokaro, Rourkela and Durgapur during the last three years, and the base price is given below:

Plant							1974-75 supplied:				1975-76		1976-77
(i) Quantity of manganese ore													
Rourkela	1.42	10	54	•0		(e);	*		0,700		204	,200	234,750
Durgapur	(#))			5			*		5,350 37,750		29,300 45,650		40,200
Bokaro	22			10	÷			3					82,550
Period							120				P	rice (pe	er tonne)
(ii) Base	price	for	m	angan	ese	ore	51	upplie	s to	the	Stee	l Plan	ts:
(i) 1-4	-74 10	31-3	-75	- R		1.4		10			- en (Rs. 42.	00
(ii) 1-4	-75 10	31-3	-76	6		(*)		4	8	-	- 64 L	Rs. 42.	50
(iii) 1-4	-76 to	11-6	-76	52				8		÷.		Rs. 43.	00
(iv) 12-	6-76 to	30-	6-76	345		4	÷.	2		÷		Rs. 48.	

t[] English translation.

101 Written Answers

(d) Information is being collected and will be laid on the Table of the House.

(e) As a result of increase in price from 1st April, 1977, the increase in cost of production of steel may vary between Rs. 0.60 to Rs. 1.80 per tonne approximately depending upon the usage rate of manganese ore at the various steel plants.

Jitpur colliery

804. SHRI BIR CHANDRA DEB BURMAN: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether Government's attention has been drawn to a news item which appeared in the Times of India of the 12th November, 1977 under the caption "IISCO's Jitpur Colliery in danger: work stopped";

(b) what is the number of occasions during the last five years when production in the Jitpur colliery was stopped because of accidents and danger of accidents;

(c) what is the production of Jitpur and Chasnala coal mines during the last four years;

(d) what is the number of contractors in Jitpur and Chasnala coal mines and what are the types of work entrusted to them and the amounts paid to them during the last five years;

(e) what is the number of contracts given in categories prohibited by the Central Government in February, 1975;

(f) what action has been taken to eliminate the contract system; and

(g) what is the financial loss suffered because of work stoppage and accidents in these mines and what is the amount of expenditure incurred to rehabilitate these mines?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI KARIA MUNDA): (a) Yes, Sir. (b) to (g) The information is being collected and will be laid on the Table of the House.

Contract system in IISCO

805. SHRI KALYAN ROY: Will the Minister of PARLIAMENTARY AFFAIRS AND LABOUR be -pleased to state:

(a) whether Government are aware that the management of the Indian Iron and Steel Company Limited are violat ing the provisions of the Contract Labour (Regulation and Abolition) Act, 1970 and are still continuing con tract system in overburden, coalraising and other categories of work in spite of Government's direction to the contrary in February, 1975;

(b) if so, what are the details thereof;

(c) what is the number of coal mines of the IISCO, Ramnagore, Jitpur and Chasnala in which contract system is in operation and in which categories of work and what is the number of workers employed by each contractor in mines, separately;

(d) whether Government have initiated prosecution proceedings against the management;

(e) if so, what are the details thereof, and against whom and on what basis; and

(f) if the answer to part (d) above be in the negative, what other action Government have taken against the management for such violations?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): (a) to (f) There have been complaints regarding the employment of contract labour by Ramnagore and Chasnala Collieries of Indian Iron and Steel Company for Overburden removal, earth cutting etc. in violation of the relevant Government Notification. Prosecution proceedings against the managements of the defaulting Collieries are under examination by